

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
LOK SABHA  
UNSTARRED QUESTION NO.199  
TO BE ANSWERED ON 25.4.2016  
VAISAKHA 5, 1937 (SAKA)

ENCROACHMENT ON MONUMENTS

199. DR. PRABHAS KUMAR SINGH:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government is aware that a number of historical buildings/monuments have been illegally encroached;
- (b) if so, the details of such unauthorized constructions and encroachments reported around monuments during the last three years; State-wise;
- (c) whether the Government has undertaken steps to prevent illegal encroachment across the country and if so, the details thereof during the above period and if not the reasons therefor;
- (d) the number of projects in various States including Odisha wherein complexes, houses, etc. are being built around protected monuments; and
- (e) whether the Government has undertaken/proposes to undertake any further steps to protect historical monuments and if so, the details thereof?

ANSWER

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE) AND  
MINISTER OF STATE, CIVIL AVIATION

(DR. MAHESH SHARMA)

- (a)to(c) The information regarding list of centrally protected monuments which fall under encroachment during the last three years and details of unauthorized construction around centrally protected monuments during the last three years as well as action taken thereon to prevent such encroachment/unauthorized of the above period is being collected.
- (d) Information is being collected from National Monuments Authority.
- (e) The protection of monuments/sites declared as of National importance from time to time by way of conservation, preservation and day-to-day maintenance is undertaken by the Archaeological Survey of India which is continuous phenomenon. So far as security and watch & ward is concerned Monument Attendants, Private Security Guards and Central Industrial Security personnel are deployed.